

# HIGH COURT OF MEGHALAYA: SHILLONG

## NOTIFICATION

**Dated, 6<sup>th</sup> February, 2024**

**No.HCM.II/44/2016/Estt/170** In partial modification of this Registry's Notification No.HCM.II/109.2021/7 dated 18.11.2021, it is hereby notified that the High Court Mediation Committee shall be administered and organized by the following office bearers:

1.	Registrar (Judicial Service), High Court of Meghalaya.	-	Secretary
2.	Deputy Registrar(Judicial Section), High Court of Meghalaya.	-	Deputy Secretary
3.	Assistant Registrar (Estt.), High Court of Meghalaya.	-	Assistant Secretary.

**REGISTRAR GENERAL**

**Memo No.HCM.II/44/2016/Estt./170-A**

**Dated Shillong the 6<sup>th</sup> February,2024**

**Copy to: -**

1. The P.S. to Hon'ble the Chief Justice(Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee , Addl. Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Advocate General, Meghalaya, Shillong for favour of kind information of the Advocate General.
5. The Member-Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. The President, High Court Bar Association, Shillong for favour of kind information.
8. Smt T. Tshering B., Senior Advocate for favour of kind information.
9. The Deputy Registrar/Assistant Registrar concerned,High Court of Meghalaya for favour of kind information and necessary action.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

**REGISTRAR GENERAL**

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12/02/24